

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1441

ANSWERED ON:13.12.2013

AWCS

Das Shri Khagen

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to construct 2 lakh Anganwadi Centres (AWCs) in the country during the 12th Five Year Plan;
- (b) if so, the details thereof, State/UT-wise including Andhra Pradesh along with the achievements thereof as on date;
- (c) whether her Ministry has coordinated with the Ministry of Rural Development to construct such AWCs under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) Yes, Madam. The Government has approved Restructuring and Strengthening of ICDS Scheme during the 12th Five Year Plan which inter-alia includes construction of 2 lakh AWC buildings @ of Rs.4.5 lakhs per AWC building in the cost sharing ratio of 75:25 between Centre and the State (90:10 for NER) in a phased manner. The cost of construction is based on State Schedule of Rates (SOR). A Statement showing State/ UT- wise number of AWC buildings approved for construction during 2013 -14 including Andhra Pradesh is annexed.

(c) & (d) Yes, Madam. Construction of Anganwadi Centres has been approved as an eligible activity under the MNREG Act vide Ministry of Rural Development Gazette Notification No.2274 dated 22nd November, 2012. Through a joint letter dated 29th January, 2013 from Secretaries, Ministries of Women & Child Development and Rural Development, all the States/ UTs have been requested to ensure convergence with MNREGS for construction of AWC buildings.